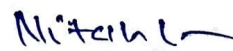


FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF RADIO ROCKET PRIVATE LIMITED	
1. Name of Corporate Person	RADIO ROCKET PRIVATE LIMITED
2. Date of incorporation of Corporate Person	24/12/2021
3. Authority under which Corporate Person is incorporated /registered	Registrar of Companies, Ministry of Corporate Affairs, New Delhi
4. Corporate identity number / limited liability identity number of Corporate Person	U92490DL2021PTC391669
5. Address of the registered Office and Principal office (if any) of Corporate Person	D - 58, Basement, Kalkaji, New Delhi - 110019
6. Liquidation commencement date of Corporate Person	27.07.2024
7. Name, address, email address, telephone number and the registration number of the Liquidator	Nitesh Kumar Sinha Address: E-262, LGF, East of Kailash New Delhi -110065 Email : info@csnitesh.com Mobile: 9871500827 Regn. No.: IBBI/IPA-002/IP-N00280/2017-18/10838
8. Last date for submission of claims	26.08.2024
Notice is hereby given that the Radio Rocket Private Limited has commenced voluntary liquidation on 27.07.2024 The stakeholders of Radio Rocket Private Limited are hereby called upon to submit a proof of their claims, on or before 26.08.2024 to the liquidator at the address mentioned against serial number 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. Sd/- Nitesh Kumar Sinha Liquidator, Radio Rocket Private Limited Date: 29.07.2024 Place: Delhi Registration No.: IBBI/IPA-002/IP-N00280/2017-18/10838	

Date: 31.07.2024
Place: Delhi


Nitesh Kumar Sinha
Liquidator, Radio Rocket Private Limited
Registration No.: - IBBI/IPA-002/IP-N00280/2017-18/10838
Insolvency Professional
M: 9871500827



सार्वजनिक घोषणा

(भारतीय दिवाला और ऋण शोध अक्षमता बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया)
विनियमन, 2017 के विनियम 14 के अधीन)

रेडियो रॉकेट प्राइवेट लिमिटेड के हितधारकों के ध्यानार्थ

1. कॉर्पोरेट व्यक्ति का नाम	रेडियो रॉकेट प्राइवेट लिमिटेड
2. कॉर्पोरेट व्यक्ति के निगमन की तिथि	24 दिसंबर, 2021
3. प्राधिकरण जिसके अधीन कॉर्पोरेट व्यक्ति निगमित / पंजीकृत है	रजिस्ट्रार ऑफ कम्पनीज, कारपोरेट कार्य मंत्रालय, नई दिल्ली
4. कॉर्पोरेट पहचान संख्या / सीमित देयता पहचान कॉर्पोरेट लोगों की संख्या	U92490DL2021PTC391669
5. कॉर्पोरेट व्यक्ति के रजिस्ट्रीकृत कार्यालय और प्रधान कार्यालय (यदि कोई हो तो) का पता	डी - 58, बेसमेंट, कालकाजी, नई दिल्ली - 110019
6. कॉर्पोरेट व्यक्ति का परिसमापन प्रारंभ होने की तिथि	27 जुलाई 2024
7. परिसमापक का नाम, पता, ई-मेल पता, दूरभाष संख्या तथा पंजीकरण संख्या	नितेश कुमार सिन्हा पता: ई-262, एलजीएफ, ईस्ट ऑफ कैलाश नई दिल्ली - 110065 ईमेल : info@csnitesh.com मोबाईल : 9871500827 पंजी. सं: IBBI/PA-002/IP-N00280/2017-18/10838
8. दावे जमा करने की अन्तिम तिथि	26 अगस्त 2024

एतद्वारा सूचना दी जाती है कि रेडियो रॉकेट प्राइवेट लिमिटेड ने 27 जुलाई 2024 को स्वैच्छिक परिसमापन आरम्भ किया है।

रेडियो रॉकेट प्राइवेट लिमिटेड के हितधारकों को एतद्वारा मद 7 के सम्मुख उल्लिखित पते पर परिसमापक के पास 26 अगस्त 2024 को या इससे पूर्व अपने दावों के प्रमाण जमा करने के लिए कहा जाता है।

वित्तीय लेनदार केवल इलेक्ट्रॉनिक माध्यमों से ही अपने दावों के प्रमाण जमा करेंगे। अन्य सभी पक्षकार अपने दावों के प्रमाण व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक साधनों द्वारा जमा कर सकते हैं।

दावे के फर्जी अथवा भ्रामक प्रमाण की प्रस्तुति दंडनीय होगी।

तिथि : 29 जुलाई 2024

स्थान : दिल्ली

हस्ता / -

नितेश कुमार सिन्हा

परिसमापक, रेडियो रॉकेट प्राइवेट लिमिटेड

पंजीकरण सं.: IBBI/PA-002/IP-N00280/2017-18/10838

Date: 31.07.2024

Place: Delhi

Nitesh Kumar Sinha

Liquidator, Radio Rocket Private Limited

Registration No.: - IBBI/PA-002/IP-N00280/2017-18/10838

Insolvency Professional

M: 9871500827

